

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:27

ANSWERED ON:09.11.2010

USE OF RECYCLED PRODUCTS DURING COMMONWEALTH GAMES

Rao Shri Sambasiva Rayapati

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the recently concluded Commonwealth Games had been declared as green games;
- (b) If so, the details thereof;
- (c) whether the Government had issued any directive in this regard including the use of recycled products during the said games;
- (d) If so, the details thereof; and
- (e) the manner in which the Government ensured the conduct of green games?

Answer

THE MINISTER OF STATE IN MINISTRY OF YOUTH AFFAIRS & SPORTS(SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b) : Keeping in view the threatening climate change, food security, water security and indiscriminate consumption of the natural resources, the Organizing Committee declared the XIX Commonwealth Games, Delhi as 'Green Games'.

(c) No, Madam.

(d) Does not arise.

(e) OC worked with the Govt. of National Capital Territory of Delhi(GNCTD), United Nation Environment Programme(UNEP), and various other agencies to proactively integrate the principles of sustainability and environment consciousness during the Games. In this connection, following steps were, inter-alia, taken :

- i) the construction and renovation of the venues was undertaken keeping in view the green vision of the Games ;
- ii) the Games venues were made energy efficient by using efficient lighting systems such as CFLs, LED lamps and efficient air conditioning systems ;
- iii) Solar energy (a renewable source of energy) was extensively used for water heating and outdoor lighting at many competition venues ;
- iv) Almost all the venues had rain water harvesting and waste water recycling systems that helped in enhancing level of water efficiency at the venues and reducing dependency on fresh water supply.